

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 115

IA No. 126/2024

In

CP(IB) No. 99/Chd/Hry/2020

(Admitted)

**IN THE MATTER OF:**

Rajnikant Nanubhai Kapadi Proprietor  
M/s SRI balaji Enterprise

...Petitioner/ Operational Creditor

Vs.

RBT Private Limited

...Respondent/ Corporate Debtor

**Under Section: 9, IBC 2016, R 11 NCLT**

Due to paucity of time, the matter could not be taken up today, hence  
the matter is adjourned to 02.07.2024.

-sd-  
Court Officer

May 07, 2024  
SM